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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 9843/2018

NITYA NAND SINHA

..... Petitioner

Through: Mr. Shishir Pinaki and Mr. Rajiv  
Kumar Sinha, Advocates along with  
petitioner in person.

versus

M/S HL PROMOTERS PRIVATE  
LIMITED AND ANR

..... Respondents

Through: Ms. Saifur R. Paridi, Advocate for  
R1.

**CORAM:**

**HON'BLE MR. JUSTICE J.R. MIDHA**

**ORDER**

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**26.03.2019**

The counter affidavit be filed within four weeks. The respondent shall give the particulars of the work done by the petitioner during his employment with the respondent in the counter affidavit. Rejoinder to the counter affidavit be filed within four weeks thereafter.

List for hearing on 28<sup>th</sup> May, 2019 at the end of the Board.

Both the parties shall file brief note of submissions not exceeding three pages along with copies of the relevant documents already on record with relevant documents/judgments on which they wish to rely with relevant portions duly highlighted for the convenience of this Court before the next date of hearing.

**J.R. MIDHA, J.**

**MARCH 26, 2019**

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